

as providing amenities for tourists is the responsibility of the Central and State Tourism Departments.

Closure of NTC mills in West Bengal, Andhra Pradesh, Uttar Pradesh and Karnataka

***395 SHRI AMAR ROYPRADHAN :**
Will the Minister of TEXTILES be pleased to state :

(a) whether some units/mills of the National Textile Corporation are going to be closed in West Bengal, Andhra Pradesh Karnataka and Uttar Pradesh in the near future;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take to provide alternative employment to those workers who will be rendered jobless ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No final decision has been taken regarding the closure of any mills so far.

(b) and (c) Do not arise.

Export of Kudremukh Iron-Ore to Japan.

***396. SHRI DHARAM PAL SINGH MALIK :**
SHRI M. RAGHUMA REDDY :

Will the Minister of COMMERCE be pleased to state :

(a) whether an agreement has recently been signed with Japan for the export of Kudremukh Iron Ore;

(b) if so, the terms of the agreement; and

(c) the foreign exchange likely to be earned thereby ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) to (c) : A Memorandum of Understanding has been signed with Japanese Steel Mills by

Minerals and Metals Trading Corporation of India Ltd. and Kudramukh Iron Ore Company Ltd. on 14th February, 1986. It provides for export of 2.5 million tonnes of Kudramukh iron ore concentrates in 1986-87. Foreign exchange likely to be earned thereby would be about Rs. 38 crores.

Conference of financial institutions and banks to review financing and reviving of sick industries.

***397. SHRI K. PRADHANI :**
DR. B.L. SHAILESH :

Will the Minister of FINANCE be pleased to state :

(a) whether his Ministry had asked the Reserve Bank of India to convene a conference of financial institutions and banks to review all aspects of financing and reviving of sick industrial units;

(b) if so, the conclusions arrived at by the said conference; and

(c) Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Reserve Bank of India (RBI) convened a meeting on 21.2.86 to consider matters relating to co-ordination between State Financial Corporations (SFCs) and Banks, identification of incipient sickness in small scale industrial sector, and other related matters. The meeting was attended by representatives of several SFCs and Commercial Banks, Industrial Development Bank of India (IDBI) and Ministry of Industry. The main decisions arrived at in the said meeting were joint or simultaneous appraisal of term loans by SFCs and Banks and expeditious sanction of working capital, so that it is conveyed to units within 3 months before their going into production.

[Translation]

Construction of Tourist Lodges

***398. SHRI BANWARI LAL BAIRWA :** Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state ;